

(d) The total amount invested during the last three year from internal resources and through other borrowings including budgetary support in Coal India Ltd. and its subsidiaries are given below :

(Rs. crores)

	1994-95	1995-96	1996-97
Internal resources	806.13	975.64	918.95
Bonds	300.00	-	434.03
Suppliers credit	59.81	89.27	-
IC/Term loan	119.10	150.00	165.00
Gross budgetary support	319.52	288.72	12.47
<b>Total investment</b>	<b>1,604.56</b>	<b>1,503.63</b>	<b>1,530.45</b>

*[English]***Use of Coal Raw Material**

4428. SHRI GIRIDHAR GAMANG : Will the Minister of COAL be pleased to state :

(a) whether any research has been conducted by the Government to find out multiple use and by-products out of the coal material;

(b) if so, the outcome of such research;

(c) whether any by-product industries based on the coal raw material has been established; and

(d) if so, the names of the such industries ?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY) : (a) No Sir. The Government in the Ministry of coal is not conducting any research on multiple use and by-products of coal material directly. However, the Ministry funds Research Projects on coal through Standing Scientific Research Committee. Out of this fund, Central Mine Planning Design Institute Limited has developed a few technologies for conversion of coal to domestic fuel of better quality and process. Central Fuel Research Institute (CFRI) Dhanbad and Indian Institute and Chemical Technology (IICT) Hyderabad, both under CSIR, are conducting research on multiple use of coal and by-products.

(b) Special smokeless Fuel (SSF) Technology has been successfully commercialised by CMPDIL.

(c) and (d) All the integrated steel plants in India and Dankuni Coal Complex (DCC) of South Eastern Coalfields Limited, Bararee Coke Plant & Loyabad Coke Plant of Bharat Coking Coal Limited, besides some other industries are making multiple use of coal and producing by-products.

**Collieries in West Bengal**

4429. SHRI SUNIL KHAN : Will the Minister of COAL be pleased to state :

(a) the location-wise details of collieries running in West Bengal at present;

(b) the number of collieries closed in the State after initial investment of Rs. one crore, particularly in Bankura district;

(c) whether the private collieries are running at Saltora in Bankura district; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY) : (a) In West Bengal 106 coal mines are being operated by the Eastern Coalfields Limited (ECL) and Bharat Coking Coal Limited (BCCL), the subsidiaries of Coal India Limited (CIL). The location-wise details of these mines are as under :

District	ECL	BCCL	Total
Burdwan	98	3	101
Bankura	2	-	2
Birbhum	1	-	1
Purulia	2	-	2
<b>Total</b>	<b>103</b>	<b>3</b>	<b>106</b>

(b) As per information received from CIL, 11 (eleven) opencast coal mines opened in the post-nationalisation period in the state of West Bengal with investment exceeding Rupees one crore each have been closed after exhaustion of mineable reserves. The CIL has also informed that a new coal mine at Bakulia in Bankura District of West Bengal linked to Mejia Thermal Power Station (TPS) was taken up but could not be implemented. The Damodar Valley Corporation, who own the TPS have not yet given their consent to pay for the coal supply from Bakulia mine on cost-plus basis for implementation of the coal project. The total expenditure incurred in Bakulia is Rs. 3.16 crores.

(c) As per information received from CIL, no private colliery is running in Saltore of Bankura District

(d) Does not arise in view of the answer to part (c) of the question.

*[Translation]***Tourism Projects in Maharashtra**

4430. SHRI VITHAL TUPE : Will the Minister of TOURISM be pleased to state :

(a) the details of tourism projects sent by the Government of Maharashtra to the Union Government during the last three years;

(b) the number of projects out of these approved by the Government; and

(c) the time by which remaining projects are likely to be approved?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI OMAK APANG) : (a) and (b) According to the existing procedure, the projects for financial assistance by the Union Ministry of Tourism are prioritised each year in consultation with the concerned State Governments. Detailed proposals are then submitted by the State Governments which are examined as per guidelines and approved for financial assistance. In the case of Maharashtra, the number of detailed proposals received and sanctioned during the last three years were as given below:

Year	No. of proposals received	No. of proposals sanctioned
1995-96	4	2
1996-97	8	8
1997-98	12	12

(c) The projects not sanctioned during a particular year are not considered in subsequent years unless they are again submitted by the State Government.

[English]

#### **Agriculture Stabilization Fund**

4431. SHRIMATI JAYANTI PATNAIK : Will the Minister of FINANCE be pleased to state :

(a) the Budgetary provision made to different States under Agricultural Stabilisation Fund during 1998-99 under the Central Plan;

(b) the detailed provision made as subsidy and loan out of this fund;

(c) whether the Union Government have received any proposals from the State Governments to augment allocation, and

(d) if so, the details thereof ?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) and (b) Under the Scheme of the Agricultural Credit Stabilization Fund, central assistance is provided to the State Governments in the ratio of 75% grant and 25% loan to help build up the credit stabilization funds at the level of State Cooperative Banks with a view to increase their capacity to support conversion of short term loans into medium term loans in areas affected by natural calamities where the crop loss is more than 50%. In order to enable

the State Cooperative Banks to provide conversion facilities, the amount required for conversion is provided by NABARD (60%), State Government (15%), State Cooperative Banks (10%) and Central Cooperative Banks (15%). The deficit in the Fund is being met to the extent possible by the Government of India. For the year 1998-99, a sum of Rs. 5 crore has been provided under the Scheme for providing assistance to State Governments out of which, a sum of Rs. 1.25 crore has been earmarked as loan. No State-wise allocations in this connection are made under the Scheme as funds are released on the basis of proposals received from the States.

(c) and (d) No proposal for augmentation of this allocation has been received from the State Governments.

#### **Export of Pepper**

4432. SHRI MULLAPALLY RAMACHANDRAN : Will the Minister of COMMERCE be pleased to state :

(a) the amount of foreign exchange earned by the country from the export of pepper during the last three years;

(b) whether the Government propose to introduce any schemes for promotion of pepper export;

(c) if so, the details thereof;

(d) whether the Government propose to launch any special programme/scheme for stepping up production/productivity of pepper; and

(e) if so, the details thereof ?

THE MINISTER OF COMMERCE (SHRI RAMKRISHNA HEGDE) : (a) the total quantity and value of pepper exported during the last three years is as under :

Year	Qty. (Mts)	Value (Rs. in lakhs)
1995-96	26244	19629.84
1996-97	47893	41231.84
1997-98(E)	34250	47956.75

(Source : Spices Board/DGCI&S, Calcutta)

(b) and (c) Some of the steps taken to enhance exports include programmes for post harvest improvement, encouraging exports of value added items, award of "Spice House Certificate" and "Indian Spices Logo" as a mark of quality, financial assistance for brand promotion, technology transfer, infrastructure improvement, product development and quality upgradation, arranging buyer-seller meets and participation in International Fairs.

(d) and (e) In order to increase production and productivity of various spices including black pepper, a Centrally Sponsored Integrated Programme for Development of Spices (IPDS) is being implemented. The